

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.265
TO BE ANSWERED ON 04.08.2016**

ENERGY EFFICIENCY

†*265. SHRI BHARAT SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has taken any decision to provide sufficient electricity to the industrial sector, if so, the details thereof;**
- (b) whether the Government has set any norm to minimise Specific Energy Consumption (SEC) for industrial units of eight energy consuming sectors under Perform, Achieve and Trade (PAT) Scheme of the National Mission for Enhanced Energy Efficiency, if so, the details thereof; and**
- (c) the extent to which prescribed targets for bringing down the consumption of energy by the industrial units in the country have been achieved by these units during the last three years and the current year, State/UT-wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.265 TO BE ANSWERED IN THE LOK SABHA ON 04.08.2016 REGARDING ENERGY EFFICIENCY.

(a) : Electricity is a concurrent subject. Supply and distribution of electricity to various consumers including industrial sector in a State / UT is within the purview of the respective State Government / State Power Utility. The Central Government supplements the efforts of the State Governments by establishing power plants and transmission systems in the Central Sector through Central Public Sector Undertakings (CPSUs).

(b) & (c) : Yes, Madam. The Government has specified norms and standards for reduction in specific energy consumption (SEC) for energy intensive sectors. In cycle-I (2012-13 to 2014-15) of Perform, Achieve and Trade (PAT) scheme, 478 industries of eight sectors were given targets to reduce their SEC. The cumulative target for energy saving for the cycle-I was 6.68 Million Tonnes of Oil Equivalent (MTOE) to be achieved by the end of 2014-15, against which energy saving of 8.67 MTOE have been achieved which is about 30% more than the target.

In PAT cycle-II (2016-17 to 2018-19), 621 industries from eleven sectors has been given the SEC reduction target of energy saving of 8.869 MTOE by the assessment year 2018-19. PAT Cycle-II has been initiated from 1st April, 2016 and the achievement of the cycle will be assessed during 2019-20. Hence, the achievement of the current year, covered under PAT Cycle II, will be known only after 2018-19. The state wise achievement under PAT cycle-I is given at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN PARTS (b) & (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 265 TO BE ANSWERED IN THE LOK SABHA ON 04.08.2016 REGARDING ENERGY EFFICIENCY.

The state wise achievement under PAT cycle-I

State	Total Nos. of DCs	Targets(MTOE)	Achievements (MTOE)
Andhra Pradesh	39	0.370	0.38
Assam	7	0.0831	0.06
Bihar	3	0.047	0.03
Chhattisgarh	38	0.641	0.65
Delhi	4	0.062	0.07
Goa	5	0.014	0.03
Gujarat	54	0.592	0.88
Haryana	7	0.269	0.41
Himachal Pradesh	10	0.029	0.05
Jharkhand	11	0.521	0.63
Karnataka	20	0.223	0.36
Kerala	9	0.014	0.01
Madhya Pradesh	24	0.500	0.75
Maharashtra	45	0.790	0.72
Meghalaya	2	0.006	0.01
Odisha	28	0.541	1.04
Puducherry	2	0.0011	-0.01
Punjab	22	0.337	0.45
Rajasthan	58	0.358	0.62
Tamil Nadu	41	0.395	0.22
Tripura	3	0.007	0.00
Uttar Pradesh	27	0.395	0.74
Uttarakhand	2	0.007	0.05
West Bengal	17	0.472	0.48
Total	478	6.684	8.67*

Note:-* The total indicated energy savings of 8.67 MTOE is achieved from 427 Designated Consumers (DCs) out of 478 DCs.
